

**Annexure**

**Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016**

**Name of the Corporate Debtor: Path2Way HR Solutions Private Limited**

**Date of commencement of liquidation: 03.03.2026;**

**List of stakeholders as on: 23.05.2026**

**(Amount in ₹)**

Sl.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in Annexure	Remark, if any
		No. of claims	Amount	No. of claims	Amount					
3	Secured financial creditors	0	-	0	-	-	-	-	1	
4	Unsecured financial creditors	1	43,16,71,473.00	1	43,16,71,473.00	-	-	-	2	
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	3	
6	Operational creditors (Employees)	-	-	-	-	-	-	-	4	
7	Operational creditors (Government Dues)	2	17,36,728.00	2	17,36,728.00	-	-	-	5	
8	Operational creditors (other than Workmen, Employees and Government Dues)	3	9,24,92,295.00	3	9,23,98,670.00	-	-	-	6	
9	Other stakeholders, if any (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	7	
<b>Total</b>		<b>6.00</b>	<b>52,59,00,496.00</b>	<b>6.00</b>	<b>52,58,06,871.00</b>	-	-	-		

## Annexure-6

Name of the Corporate Debtor: Path2Way HR Solutions Private Limited

Date of commencement of liquidation: 03.03.2026;

List of stakeholders as on: 23.05.2026

## List of operational creditors (other than Workmen, Employees and Government Dues)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	Indo Sprit	17.06.2025	8,06,77,933.00	8,06,77,933.00	Unsecured	-	-	-	15.344%	-	-	-	-	Claim Submitted during CIRP is considered under liquidation proceedings as no fresh claim is received
2	Zeta Buildtech Private Limited	23.06.2025	63,56,425.00	63,56,425.00	Unsecured	-	-	-	1.209%	-	-	-	-	-
3	Goldsun Garments Private Limited	10.04.2026	54,57,937.00	53,64,312.00	Unsecured	-	-	-	1.020%	-	-	-	-	-
			<b>9,24,92,295.00</b>	<b>9,23,98,670.00</b>					<b>17.573%</b>				-	